

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1157
ANSWERED ON:07.03.2007
LIVER AND KIDNEY TRANSPLANTATION FACILITIES
Kaushal Shri Raghuvir Singh;Meghwal Shri Kailash

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the human Liver and Kidney Transplant surgeries are being successfully carried out in various hospitals in the country;
- (b) if so, the names of the Institutions/ Hospitals in which these facilities are available;
- (c) the approximate amount of expenditure incurred on the said surgery;
- (d) the method adopted to provide Liver and Kidney to the patients for transplant surgery;
- (e) whether the Government provide any financial assistance to the patients for the said surgery; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a) & (b) A list of hospitals registered for liver and kidney transplant surgery in the UTs is enclosed as Annexure. The hospitals are registered under the Transplantation of Human Organs Act-1994 in various States by respective Appropriate Authorities in the States concerned. The information, however, is not centrally maintained by the Government of India.
- (c) As per information available, the approximate amount of expenditure incurred on liver transplant surgery is about Rs.15-20 lakh in private sector. Whereas the cost of kidney transplant in this sector is about Rs.2-3 lakh. The costs for above surgery in Government sector is subsidized and, therefore, is lower than the cost in private sector.
- (d) There are two types of donor for transplantation i.e.
 - (i) live donor (related or unrelated)
 - (ii) Cadaveric donor. The procedure for transplantation has been prescribed under the Transplantation of Human Organs Act-1994, and Transplantation of Human Organ Rules, 1995.
- (e) & (f) The poor and needy patient can avail financial assistance under National Illness Assistant Fund similar to any other illness subject to fulfillment of certain terms and conditions. Patients from Below Poverty line families can seek financial assistance from the Rashtriya Arogya Nidhi for treatment of various life threatening diseases in any Government hospital.

List of Hospitals registered under THOA, 1994 for Kidney and Liver Transplantation

1. The Director, P.G.I., Chandigarh Kidney
2. The Commandant, Army (R&R) Hospital, Delhi Cantt. Delhi-110 010. Liver/Kidney
3. The Medical Superintendent, Batra Hospital & Medical Research Centre, Tuglakabad, New Delhi-110 062 Kidney
4. Medical Director, Sir Ganga Ram Hospital, Sir Ganga Ram Marg, New Delhi-110 060 Liver/Kidney
5. Director, AIIMS, Ansari Nagar, New Delhi-110 029 Liver/Kidney

6. The Medical Superintendent, Pushpawati Singhanian Research Institute, Press Enclave Marg, Sheikh Sarai Phase-II, New Delhi-110 017 Kidney

7. The Director, St. Stephen Hospital, Tis Hazari, Delhi 110 054 Liver/Kidney

8. Dy. Manager, J.P. Apollo Hospital, Sarita Vihar, Delhi Mathura Road, New Delhi-110 044 Liver/Kidney

9. Medical Superintendent, Jaipur Golden Hospital, 2 Institutional Area, Sector-III, Rohini, New Delhi-110 085 Kidney

10. Medical Superintendent, Government General Hospital No.1, Victor Simon Street, Pondicherry-605 006 Kidney

11. The Director, G.B. Pant Hospital, New Delhi-110 002 Liver

12. The Medical Director, Forties Flt. Lt. Rajan Dhall Hospital, N Sector B, Pocket-1, Aruna Asaf Ali Marg, Vasant Kunj, New Delhi-110 070. Kidney